GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.2172 TO BE ANSWERED ON THE 28TH JULY, 2017 FACILITIES TO EMPLOYEES OF BRO

2172. SHRIMATI NEELAM SONKER:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the employees of Border Road Organization and Defence Services are not getting equal facilities;

(b) if so, the details thereof;

(c) whether the employees of both the said organizations have to work in inaccessible areas and difficult conditions;

(d) if so, whether any concrete policy has been prepared by the Government to provide equal facilities to the employees of both the said organizations; and

(e) if so, the details thereof?

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MINISTER OF STATE				(DR.	SUBHASH BHAMRE)
IN THE MINISTRY OF DEFEND	CE					
रा रा य मंी						(डा. सुभाष भामरे)

(a) & (b): The manpower in the Border Roads Organisation (BRO) consists of Army personnel as well as civilian employees, who are governed by different terms and conditions of service. Hence, the pay and allowances and other facilities applicable to these categories are not comparable.

(c) to (e): Most of the units of the BRO are located in difficult and inaccessible areas in Northern and North-Eastern border States. Considering the difficult working conditions in the BRO, additional facilities have been provided to the civilian employees.
